

रेलवे उपरंत्री (श्री राजबहादुर बा) :
(क) ८ ।

(ख) ४७ ।

(ग) ७६० (जिन में ३७ उन्नीसवार
अनुसूचित जातियों के थे) ।

(घ) ४ ।

(ङ) खाल नहीं उठता ।

बारबंकी स्टेशन पर दुर्घटनायें

०३७. स्वामी राजानन्द झाखी . क्या
रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों में बारबंकी स्टेशन
पर कितनी दुर्घटनायें हुईं , और

(ख) उन के क्या कारण थे ?

रेलवे उपरंत्री (श्री सें० बें० राज-
स्वामी) (क) पिछले तीन साल में गाड़ियों
के साथ छ दुर्घटनायें हुईं , एक १९५६ में,
दो १९५७ में और तीन १९५८ में ।

(ख) पांच दुर्घटनाएँ रेल कर्मचारियों
की गलती से हुईं और एक यांत्रिक उपकरण
में खराबी के कारण ।

Foodgrains

2955. { Shri Ignace Beck:
Shri S. C. Godsora:

Will the Minister of Food and Agri-
culture be pleased to state the quan-
tity of foodgrains proposed to be pro-
cured by the Centre either by levy
or purchase in different States during
the year 1959?

The Minister of Food and Agricul-
ture (Shri A. F. Jain): No targets as
such have been fixed by the Central
Government, but the object is to pur-
chase in the State of Andhra Pradesh
as much as possible out of the net
surplus of the Southern Rice Zone
and, in the States of Madhya Pradesh,
Orissa and Punjab, as large a quan-

tity of rice as possible out of the sur-
plus of these States.

No decision has yet been taken in
regard to the purchase of other food-
grains

Buckingham Canal

2956. Shri T. B. Vittal Rao: Will the
Minister of Transport and Communi-
cations be pleased to state:

(a) the total quantity of goods
transported by Buckingham Canal
during the years 1956, 1957 and 1958
year-wise;

(b) the value of the goods trans-
ported year-wise; and

(c) whether any difficulties were
experienced in transporting the above-
cargo?

The Minister of State in the Ministry
of Transport and Communications
(Shri Raj Bahadur): (a) to (c). The
information is being collected and will
be laid on the Table of the Sabha on
receipt

Scheduled Castes and Scheduled Tribes in Air Corporations

2957. Shri B. K. Gatkwad: Will the
Minister of Transport and Communi-
cations be pleased to state the num-
ber of posts reserved for Scheduled
Castes and Scheduled Tribes and filled
in each category in the various Depart-
ments of the Indian Airlines and Air
India International Corporations since
1st August, 1953?

The Deputy Minister of Civil Avia-
tion (Shri Mohindulla): The Air Cor-
porations Act, 1953 (27 of 1953) does
not provide fixing of a percentage for
Scheduled Castes and Scheduled Tribes
in the services of the Indian Airlines
Corporation and Air India Inter-
national. It was, however, recom-
mended to the Corporations that in
respect of non-technical posts and
posts of unskilled labour the Cor-
porations should make their best effort
to recruit as many numbers of Sched-
uled Castes and Tribes as possible
keeping in mind the Government's